

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s VIJAI SPIINNERS (RJPM) PRIVATE LIMITED, RAJAPALAYAM

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	M/s Vijai Spinners (RJPM) Private Limited, Rajapalayam
2.	Date of incorporation of corporate debtor	15 th July 2013
3.	Authority under which corporate debtor is incorporated / registered	ROC, Chennai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U17125TN2013PTC092173
5.	Address of the registered office and principal office (if any) of corporate debtor	18A, Pughalendhi Road, Cotton Market, Rajapalayam-626117
6.	Date of closure of Insolvency Resolution Process	18.09.2022
7.	Liquidation commencement date of corporate debtor	19.09.2022
8.	Name and registration number of the insolvency professional acting as liquidator	Arumugam Arumugam Reg. No- IBBI/IPA-003/IP-N00094/2017-18/10936
9.	Address and e-mail of the liquidator, as registered with the Board	1/56, Market Road, Devi Stores 1 st Floor, Kelambakkam-603103, OMR, Chennai E-mail – arumuru2008@gmail.com Mobile no-+91 8015240147
10.	Address and e-mail to be used for correspondence with the liquidator	1/56, Market Road, Devi Stores 1 st Floor, Kelambakkam-603103, OMR, Chennai E-mail – liqvs2022@gmail.com arumuru2020@gmail.com Mobile no-+91 8015240147
11	Last date for submission of claims	22.10.2022

Notice is hereby given that the National Company Law Tribunal, Chennai has ordered the commencement of liquidation of the CD M/s Vijai Spinners Private Limited on 19.09.2022. The stakeholders of M/s Vijai Spinners (RJPM) Private Limited, Rajapalayam are hereby called upon to submit their claims with proof on or before 22.10.2022, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator : Arumugam Arumugam

Date and place: : 22.09.2022 /Chennai

